

### India International House and Institute

\*963. Shri S. C. Balakrishnan: Will the Minister of Defence be pleased to state:

(a) whether a portion of land in the island ground in Madras city has been handed over to the India International House and Institute;

(b) how many acres have been handed over to the institution; and

(c) the purpose for which the land has been given?

**The Minister of Defence (Shri Krishna Menon):** (a) The land leased to the Indian International House and Institute, Madras, actually falls North West of the Island grounds.

(b) 21 acres.

(c) The land has been leased out for the purposes of the institute including Stadium, Meeting Hall, accommodation of foreign students and the general work of the institute.

### तोपखाना प्रशिक्षण केन्द्र, बीकानेर

\*९६४. श्री प० ला० बाबूपाल : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) बीकानेर (राजस्थान) में तोपखाना प्रशिक्षण केन्द्र बनाए जाने की योजना में क्या प्रगति हुई है ; और

(ख) इस से प्रभावित गांवों को पुनः बसाने की योजना का क्या व्यौरा है ?

**प्रतिरक्षा मंत्री (श्री कृष्ण मेनन) :**

(क) इस समय ऐसा कोई सुझाव विचाराधीन नहीं है ।

(ख) माननीय सदस्य का संकेत शायद उस क्षेत्र की ओर है जिसे तोपखाना प्रशिक्षण के लिये ग्रहण किया जा रहा है । ऐसे मामलों में विस्थापित व्यक्तियों के पुनरावास का काम सम्बन्धित राज्य सरकार द्वारा किया जाता है ।

### Dearness Allowance to Pensioners

\*969. { Shri S. M. Banerjee:  
Shri Mohammad Elias:  
Shri Lahri Singh:  
Shri Yajnik:

Will the Minister of Finance be pleased to state:

(a) whether Government have considered the demand of the pensioners for grant of dearness allowance to meet the rising cost of living;

(b) if so, the decision taken by Government;

(c) whether quantum to be paid as dearness allowance has not yet been decided; and

(d) if so, when a decision is likely to be taken?

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):**

(a) to (d). No dearness allowance as such is paid to the pensioners. But temporary increase is allowed on pensions upto Rs. 100/- with marginal adjustments upto Rs. 112.50 nP. to meet the rising cost of living. This increase is admissible to persons who retired before 15th July, 1952, i.e. the date of acceptance of the Gadgil Committee's recommendations. The question whether the existing limits should be increased is under consideration.

### Submarines for Indian Navy

\*970. Shri S. P. Singh: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that even though the Navy is equipped with an Aircraft carrier, it still has no submarines; and

(b) when it is proposed to introduce them?

**The Minister of Defence (Shri Krishna Menon):** (a) and (b). It is not in the public interest to disclose the details of defence equipment.